

National Company Law Tribunal

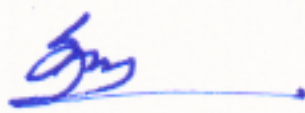
Allahabad Bench

CP NO. 64/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Rakesh Mahajan vs B.D Mahajan

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zain Abbas	Adv	Res	
2.	RAKESH MAHAJAN			

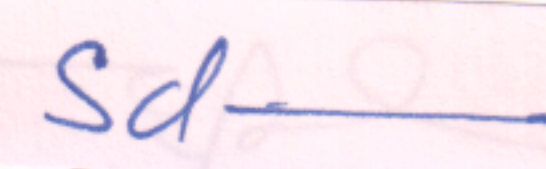
CP No.64/ND/2013

Sh. Rakesh Mahajan, petitioner in person. Advocate Sh. Zain Abbas for the respondent. The case is fixed for providing clarification as sought for in the order of this Court dated 10.11.2017 from both sides.

The matter be listed on 7th December, 2017.

Dated:16.11.2017

Typed by:
Md. Zaid


H.P. Chaturvedi,
Member (Judicial)